

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.6-IA/975(AHM)2024
in
C.P. (IB)/58(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Ashok Kumar Gulabchand Baid

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv. a.w Mr. Ravi Pahwa, Adv.

For the Respondent :

ORDER

IA/975(AHM)2024

This application is filed by the Liquidator for placing on record the 1st progress report dated 18.06.2024 as well as a report of applicant dated 18.06.2024 on repayment plan of respondent no.2 along with list of creditors dated 07.06.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 975 of 2024 stands disposed of.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)